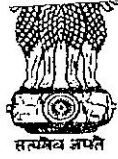


**Provision of financial assistance in the form of Pension to the accredited Journalists / Photojournalists of the State keeping in view the services rendered by them has been under consideration of the Government.**







*Published by Authority*

## EXTRAORDINARY ISSUE

*Agartala, Thursday, June 7, 2012 A. D., Jyaistha 17, 1934 S. E.*

**PART--I-- Orders and Notifications by the Government of Tripura,  
The High Court, Government Treasury etc.**

**GOVERNMENT OF TRIPURA  
INFORMATION & CULTURAL AFFAIRS DEPARTMENT  
AGARTALA, TRIPURA.**

No. F. 65(341)/ICAT/99/Advt/P-II/613-17

Dated, Agartala, the 28th May, 2012.

### NOTIFICATION

Provision of financial assistance in the form of Pension to the accredited Journalists/photojournalists of the State keeping in view the services rendered by them has been under consideration of the Government .

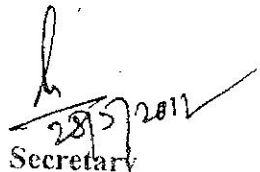
2. After consideration of relevant issues, it has been decided to launch the "Scheme for Pension Benefits to the Journalists/photojournalists", the salient feature of which will be as follows:-

- i) He /She should have attained 60 years of age and have retired from the job of a journalist/ photojournalist.
- ii) He /She must have put not less than 10 years of service as Journalists/Photo Journalists in the State.
- iii) He /She should have a valid Accreditation Card issued by the ICA Department, Government of Tripura on the date of his or her retirement.
- iv) He /She does not draw any pension from any other source except under Employees Provident fund (EPF).
- v) The eligible pensioner will continue to receive pension unless he/she becomes ineligible .
- vi) Accredited Journalists/photojournalists having requisite eligibility will be required to submit applications for the pension in prescribed format (enclosed) to the Director of Information, I & CA Department, Government of Tripura along with necessary declarations and certificates

vii) The Director of Information and Cultural affairs, Government of Tripura shall be the sanctioning authority.

(viii) The Scheme shall come into force with effect from the 1st day of May, 2012.

Encl:-As stated.

  
Secretary  
ICA Department,  
Government of Tripura

FORMAT OF APPLICATION FOR PENSION  
(To be submitted in duplicate)

To  
The Director ,  
Information & Cultural Affairs Department,  
Government of Tripura  
Agartala, Tripura.

Recent pass port  
size photograph  
of the applicant  
(Self attested).

Ref:- Notification of Department of Information & Cultural Affairs, Government of Tripura, Agartala, Vide No. F.65(341)/ICAT/99/Advt/P-II/613-17 Dated 28.05.2012.

Sir,

I intend to avail myself of the benefit of pension for journalists/photo journalists duly accredited under the Scheme for Pension Benefits to the Journalists in the State of Tripura.

My particulars are given below:

1. Name (in block letters) :
2. Father's/Husband's Name :
3. Address :
4. Phone No :
5. E-mail :
6. Nationality :
7. Date of Birth :
8. Date of attaining 60(sixty) years of age :
9. Photo I/card No :
10. ADHAR No(if available) :
11. Press Accreditation Card No (issued by the ICA Department, Tripura). Photo copy be enclosed. :
12. Period of holding a valid Accreditation Card issued by the Information and Cultural Affairs Department, Tripura. :
13. Whether any pension from Employees Provident Fund or other sources is drawn: Yes / No (If yes, please furnish details).

- (a) Amount of Pension  
(b) Pension sanctioning authority :

14. Professional experience as a journalist :  
/photo journalist (Details to be given):

15. Bank Information:-

- i) Bank A/c No.: :  
ii) Name of the Bank: :  
iii) Branch Address: :

16. Any other information that may be considered relevant:

I do hereby declare that the above statements are true to the best of my knowledge.  
I agree to submit the original copy of any relevant document/paper for verification by  
the

officials as and when communicated to do so.

I accept that in case any information is found to be incorrect or in case there is any  
suppression of fact this application is liable to be rejected.

\_\_\_\_\_  
Full signature of the applicant  
Name:-

Address:-

Date:

Place:Agartala

Enclosures:

- a) Duly attested photocopy of the Press Accreditation Card of the applicant.  
b) \*\*Age proof Document (any one)—Duly attested photocopy of the valid certificate of birth / admit card of School Final Examination or Madhyamik Examination or Higher Secondary Examination or equivalent public examination/relevant page(s) of the applicant's valid Passport/original copy of an affidavit, sworn before a Notary Public, stating the date of birth of the applicant.  
c) Two copies of signed passport size recent photographs of the applicant.

( In case of (a) and (b) above the original document may have to be produced for verification if asked for).

  
**TRIPURA** **GAZETTE**

*Published by Authority*

**EXTRAORDINARY ISSUE**

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*Agartala, Monday, June 18, 2012 A. D., Jyaistha 28, 1934 S. E.*

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PART--I-- Orders and Notifications by the Government of Tripura,  
The High Court, Government Treasury etc.

GOVERNMENT OF TRIPURA  
INFORMATION & CULTURAL AFFAIRS DEPARTMENT  
AGARTALA, TRIPURA.

No. F. 65(341)/ICAT/99/Advt/P-II/813-17

Dated, Agartala, 12th June, 2012.

**REVISED NOTIFICATION**

Provision of financial assistance in the form of Pension to the accredited Journalists/photojournalists of the State keeping in view the services rendered by them has been under consideration of the Government .

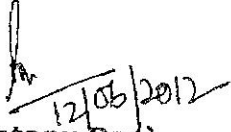
2. After consideration of relevant issues, it has been decided to launch the "Scheme for Pension Benefits to the Journalists/photojournalists", the salient feature of which will be as follows:-

- (i) He /She should have attained 60 years of age and have retired from the job of a journalist/ photojournalist.
  - (ii) He /She must have put not less than 10 years of service as Journalists/Photo Journalists in the State.
  - (iii) He /She should have a valid Accreditation Card issued by the ICA Department, Government of Tripura on the date of his or her retirement.
  - (iv) He /She does not draw any pension from any other source except under Employees Provident fund (EPF).
  - (v) The eligible pensioner will continue to receive pension unless he/she becomes ineligible.
  - (vi) The rate of pension is @ Rs.1000.00 per month.
  - (vii) Accredited Journalists/photojournalists having requisite eligibility will be required to submit applications for the pension in prescribed format (enclosed) to the Director of Information and Cultural Affairs Department, Government of Tripura along with necessary declarations and certificates.
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viii) The Director of Information and Cultural affairs, Government of Tripura shall be the sanctioning authority.

(ix) The Scheme shall come into force with effect from the 1st day of May, 2012.

This is issued in cancellation of this department memo No. F.65(341)/ICAT/99/Advt/P-II / 613-17 Dated : 28.05.2012.

  
12/06/2012  
(Santanu Das)  
Secretary to the  
Government of Tripura